

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 230**  
**(IB)-1091(ND)2018**  
**IA/5037/2020**

**IN THE MATTER OF:**

**M/s. Pro Sportify Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Vivid IT Solutions Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**ORDER**

Renotify on 12.02.2021.

  
**(T.S SINGH)**  
**COURT OFFICER**